

SCHEDULE

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

06.12.2019

To

Mr. Sanjay Kumar Agarwal,
Learned Interim Resolution Professional,
Drapadi Mansion, 3rd Floor,
11, Brabourne Road,
Kolkata-700001.
Email.address-sanjaycal@hotmail.com

From

Damodar Valley Corporation,
Commercial Department
DVC Towers, 1st Floor,
VIP Road, Kolkata - 700 054.

Sub: Submission of proof of claim.

Sir,

Damodar Valley Corporation (hereinafter referred to as DVC) hereby submits this proof of claims in respect of the corporate insolvency resolution process in the case of M/s. Adi Ispat Pvt Ltd.

The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR	DAMODAR VALLEY CORPORATION
----	------------------------------	----------------------------



Handwritten mark

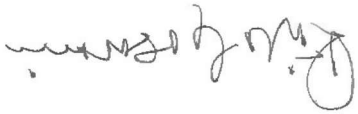
<p>Nil</p>	<p>DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBIT OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBIT AND THE CREDITOR WHICH MAY BE SET OFF AGAINST THE CLAIM</p>	<p>8.</p>
<p>Non-payment of bills and invoices of the operational creditor (DVC) in terms of the Power Purchase Agreement dated 20th August 2007 between DVC and M/s. Adi Ispat Private Limited made between the Corporate debtor and the operational creditor and tariff orders of respective regulators.</p>	<p>DETAILS OF HOW AND WHEN DEBIT INCURRED</p>	<p>7.</p>
<p>Nil</p>	<p>DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS</p>	<p>6.</p>
<p>3. Ledger account/Working for computation of DVC showing default of M/s. Adi Ispat Private Limited in tabular form. 4. JSERC Tariff Order dated September 2014. 5. CERC Tariff Order dated 30.09.2013. 6. Disconnection Notice issued to M/s. Adi Ispat Private Limited due to non-payment of dues.</p>		



			<p>1. Power Purchase Agreement dated 20th August 2007 between DVC and Adi Ispat Private Limited.</p> <p>2. Monthly Electricity Bills along with arrear bills issued by DVC.</p> <p>3. Ledger account/Working for computation of DVC showing default of M/s. Adi Ispat Private Limited in tabular form.</p> <p>4. JSERC Tariff Order dated September 2014.</p>
	<p>9. DETAILS OF RETENTION OF ANY ARRANGEMENTS IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE CLAIM REFERS</p>		
	<p>10. DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN</p>	<p>United Bank of India, New Manicktala Branch, V.I.P. Road, Kolkata - 700 054, Ph : 033-2355-2009, RTGS (IFSC) Code of Branch - UTBI0MM147 (o stands for zero), DVC's Account Title DAMODAR VALLEY CORPORATION, DVC's Account No. 0082250010682, MICR No. 700027099 (Sheet enclosed).</p> <p>No amount transferred pursuant to the Resolution Plan.</p>	
	<p>11. LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR</p>		

		<p>5. CERC Tariff Order dated 30.09.2013</p> <p>6. Disconnection Notice dated issued to M/s. Adi Ispat Private Limited due to non-payment of dues.</p>
--	--	--

Signature of Operational Creditor :



Name in BLOCK LETTERS

SHRI RAJIB GOSWAMI

Position with or in relation to creditor

CHIEF (COMMERCIAL) ENGINEER

Address of person signing

82, GARFA MAIN ROAD, SANTOSH PUR, KOLKATA -700 075.

Encl: 1) AADHAR CARD

2) Authorization Letter of the person signing on behalf of this Operational Creditor (DVC)

DAMODAR VALLEY CORPORATION

COMMERCIAL DEPARTMENT

D.V.C. TOWERS, V.I.P. ROAD,

KOLKATA-700054.



TeL.No:033-2355-1172/7931

FAX: 033-2355-2129

Date-06.12.2019

Authorization Letter

Re- CP (IB) No.1172/KB/2019

In the matter of

M/s. State Bank Of India- Versus- Adi Ispat Private Limited

Shri Rajib Goswami, Chief Engineer (Commercial), Damodar Valley Corporation, posted at Commercial Department, DVC Head Quarters, VIP Road, Kolkata -700 054, is hereby authorized on behalf of Damodar Valley Corporation, having its Corporate Office at DVC Towers, VIP Road, Kolkata -700 054, to file claim of Damodar Valley Corporation before Mr. Sanjay Kumar Agarwal, Learned Interim Resolution Professional, appointed by the Hon'ble National Company Law Tribunal in the above captioned matter vide order dated 22.11.2019.

The signature of Shri Rajib Goswami, Chief Engineer (Commercial), Damodar Valley Corporation, is attested hereunder.

Anjan Kumar Roy

Signature

Executive Director (Comm.)
D.V.C.
Kolkata-84

Signature of Shri Rajib Goswami

Rajib Goswami

Attested by me

Anjan Kumar Roy

A. K. Dey

Executive Director (Commercial)

Executive Director (Comm.)

D.V.C.

Kolkata-84

Delay Payment Surcharge of M/S Adl Ispat Pvt Ltd / 340246 on dues for the period after May-10

Bill Date	Due date	Particulars	Bill Amount (Rs.)	Payment Received (Rs.)	Due Amount (Rs.)	Date of Payment	Delay in days	DPS Amount
04-09-2015	19-09-2015	Aug-15	34,38,219	6,34,607 10,69,868	17,33,744	31-05-2016 12-08-2016	270 343	85,672 1,83,482
05-10-2015	20-10-2015	Sep-15	30,81,833		30,81,833	22-11-2019	1494	23,02,129
05-11-2015	20-11-2015	Oct-15	9,58,816		9,58,816	22-11-2019	1463	7,01,374
18-07-2016	02-08-2016	Jun-16	39,97,040		39,97,040	22-11-2019	1207	24,12,214
22-08-2016	06-09-2016	Jul-16	19,16,685		19,16,685	22-11-2019	1172	11,23,177
30-09-2016	15-10-2016	Aug-16	11,69,250		11,69,250	22-11-2019	1133	6,62,380
17-10-2016	01-11-2016	Sep-16	9,24,833		9,24,833	22-11-2019	1116	5,16,057
23-08-2016	23-08-2016	Cd-1496	5,349		5,349	22-11-2019	1186	3,172
30-09-2016	30-09-2016	Cd-1505	5,349		5,349	22-11-2019	1148	3,070
28-10-2016	28-10-2016	Cd-1512	5,349		5,349	22-11-2019	1120	2,995
25-11-2016	25-11-2016	Cd-1519	5,349		5,349	22-11-2019	1092	2,921
22-12-2016	22-12-2016	Cd-1524	5,349		5,349	22-11-2019	1065	2,848
31-01-2017	31-01-2017	Cd-1530	5,349		5,349	22-11-2019	1025	2,741
09-03-2017	09-03-2017	Cd-1534	5,349		5,349	22-11-2019	988	2,642
					1,38,19,644			93,41,859

Dues detail of M/S Adl Ispat Pvt. Ltd. / 340246

Principal Dues for the period Aug-2007 to April-2010 (A) 3,96,69,582

Principal Dues for the period May-2010 to till date (B) 1,38,19,644

DPS as on 22.11.19 for principal dues for period after May-2010 (C) 93,41,859

** DPS will vary and depending upon the date of payment

Total Dues for the whole Period (A+B+C) 6,28,31,085

